

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 906
TO BE ANSWERED ON 27.07.2026

PROCUREMENT FROM MSMEs BY CENTRAL MINISTRIES AND PSUs

906. SMT. SUMITRA BALMIK:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the extent of procurement made from micro and small enterprises by Central Ministries and public sector undertakings (PSUs) under the Public Procurement Policy during the last three years;
- (b) whether Government proposes to further strengthen the mechanism for timely settlement of MSME dues by large buyers and PSUs, including wider adoption of the TReDS platform and the MSME Samadhaan portal;
- (c) if so, the additional steps envisaged to expedite the resolution of delayed-payment cases; and
- (d) the measures being taken to raise the share of procurement routed through Government e-Marketplace?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a): As per the information uploaded by Central Public Sector Enterprises (CPSEs) and Central Ministries and Departments on MSME SAMBANDH Portal, the details of the annual procurement from Micro and Small Enterprises by Central Ministries and Departments and CPSEs under the Public Procurement Policy during the last three years are provided as Annexure.

(b) and (c): In order to strengthen timely payments and settlement of MSME dues by large buyers and CPSEs, the Ministry of MSME has taken the following steps:

- i. The Ministry of MSME vide notification dated 07.11.2024 has mandated CPSEs and all companies with the turnover of ₹250 crore or more to on-board on any one of the Trade Receivables Discounting System (TReDS) platforms authorized by the RBI.
- ii. The Ministry of MSME vide notification dated 30.06.2026 has mandated all CPSEs to route the settlement of invoices through any of the TReDS platforms authorized by the RBI.
- iii. The Ministry of MSME has launched SAMADHAAN 2.0 Portal on 27.06.2026 (<http://samadhaan.msme.gov.in/MyMSME/MSEFC/MSEFCWelcomer.aspx>.) for monitoring of outstanding dues of the CPSEs to the Micro and Small Enterprises.
- iv. The Ministry of MSME has launched Online Dispute Resolution (ODR) portal on 27.06.2025 with the objective of ensuring speedy, cost effective and transparent resolutions of delayed payment disputes involving Micro and Small Enterprises. Introduction of a pre-litigation, dialogue based mechanism under the ODR framework encourages voluntary mediation, conciliation or negotiation between the buyer and the seller before the matter proceeds for formal adjudication by Micro and Small Enterprises Facilitation Councils.

(d): Rule 149 of the General Financial Rules (GFR) 2017 makes it mandatory for the Central Ministries and Departments to procure goods and services through Government-eMarketplace (GeM). The GeM has also signed MoUs with States and UTs for adoption of GeM by States and UTs. Further, the TReDS platform has been linked with GeM for facilitating payments of MSMEs.

Annexure

Annexure referred to in reply to parts (a) of Rajya Sabha Unstarred Question No. 906 for answer on 27.07.2026.

Annual procurement of goods and services from MSEs by the CPSEs

F.Y.	Total Procurement (Rs. in Crores)	Procurement from MSEs (Rs. in Crores)
2023-24 (154 CPSEs and 1 Department)	1,71,784.87	75,127.52 (43.73%) (No. of MSEs Benefited-2,59,755)
2024-25 (186 CPSEs)	2,20,465.76	94,479.09 (42.85%) (No. of MSEs Benefited-3,11,164)
2025-26 (186 CPSEs) (As on date 23.07.2026)	2,36,091.25	1,15,778.31 (49.04%) (No. of MSEs Benefited-2,76,361)

Source: MSME SAMBANDH Portal